

In the Central Administrative Tribunal  
Calcutta Bench

MA No. 253 of 1996  
(OA No. 940 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Bindachal Ram

Vs.

Department of Post

For the Applicant : Mr. Samir Ghosh, Advocate

For the Respondents : Mr. B. Mukherjee, Advocate

Date of Order : 26-8-98

ORDER

Order dated 16.8.96 shall continue till hearing of the  
M.A. Accordingly, the case is adjourned to 30.11.98.

Plain copy of this order be furnished to the parties.

( D. Purkayastha )  
Member (J)